Government Law College
Estd.1855 MUMBAI, INDIA

DINESH VYAS TRUST

Collaborate Legacy Partnerships Growth Compassion

The Magazine Committee of
Government Law College, Mumbai

presents

DINESH VYAS MEMORIAL

National Legal Essay Writing Competition 2026-2027



Register here:

Prize pool of:
Rs. 60,000

About the Organizers

Government Law College, Mumbai

With a heritage spanning over 150 years and a seemingly endless list of eminent alumni, Government Law College, Mumbai has been considered as a premier institute of legal education since its inception in 1855.

Having humbly begun as evening classes in a borrowed premises, this college that first lit the candle of legal education in India, stands tall amongst all its contemporaries. Government Law College has distinguished tradition.

The College has, over the years, produced a number of eminent Judges, whose erudition and independence has been and continues to be, a great source of inspiration to the members of the Bar and the Bench. The list of alumni includes statesmen, distinguished lawyers and activists who have been at the forefront of social reconstruction.

The interaction of the students with the distinguished members of the legal fraternity in a cultivated institutional environment that is constantly attempting to redefine the parameters of education, adds to the charisma of this institution.

The Magazine Committee, Government law college, Mumbai



The first edition of the college magazine was published in 1930, covering discussions on civil marriage law and the art of advocacy.

Throughout its rich history spanning 96 years, the GLC Magazine has stood as a constant, amid the evolving tapestry of India's legal landscape. the magazine has meticulously documented the metamorphosis of legal discourse and serves as a chronicle of our collective journey in the legal sphere, capturing the past, present, and future of legal thoughts and practices in India.

Through the annual college magazine "méLAWnge" , we want to capture the voice of our diverse student body as well as promulgate the ideas and insights of illustrious alumni and renowned legal experts.

Our Patron - Late Mr. Dinesh Vyas



Late Mr. Dinesh Vyas, Senior Advocate, Supreme Court was one of our most distinguished alumni. He graduated from our college in 1967. Later he became the Professor of Taxation and International Law for the LL.M. degree at the University of Mumbai.

He practised in the areas of Taxation, Constitutional and International Law and advised on the legal aspects of foreign collaborations. He was appointed by the Ministry of Finance to draft the Direct Taxes Code and was also appointed by the Government of India on the Central Direct Taxes Advisory Committee and the National Committee of Eminent Persons. Mr. Vyas authored the 9 edition of the book, 'Kanga, Palkhivala and Vyas: The Law and Practice of Income Tax' . He was also the recipient of Award "Achievers of Millennium" conferred by Lions Club International.

Unfortunately, Mr. Vyas passed away on January 23, 2018. In his memory, we continue to hold this competition with the unwavering support and guidance of his daughter, Mrs. Kunti Vyas Jhaveri and the Dinesh Vyas Trust. The Magazine Committee will always remain indebted to him for his generous contribution to the legal field.

Dinesh Vyas Public Charitable trust

DINESH VYAS TRUST

COLLABORATE LEGACY PARTNERSHIPS GROWTH COMPASSION

The Dinesh Vyas Public Charitable Trust, since its formation on December 16, 2020 has efficaciously promoted the cause of education in diverse fields.

In its endeavor to provide a stimulus to education in India, the Trust aims to sponsor various societies and competitions, award fellowships and scholarships, promote e-learning and vocational learning and provide appropriate infrastructure for several facilities to encourage quality education in India.

In furtherance of this objective, the Trust has been actively involved with the Magazine Committee of Government Law College, Mumbai by sponsoring this Competition. The Competition serves to instill and promote legal and analytical skills among students by giving them an opportunity to present their analysis on pertinent legal issues.

Topics

Topic 1 - Theme: Electoral Reform

Examine the Constitutional Tensions Surrounding the Special Intensive Revision Exercise and the Electoral Integrity and Independence of the Election Commission of India, in light of the Supreme Court's Judgment in Association for Democratic Reforms & Ors. versus Election Commission of India & Ors. (2026 INSC 564).

Topic 2 - Theme: Artificial Intelligence

The Future of AI Governance: Envisioning India's Policy for AI Regulation through a Comparative Analysis of Global Statutory Frameworks.

Topic 3 - Theme: International Relations

When International Legal Obligations Fail: Analyse the Ongoing South Sudan Crisis to extrapolate the Substantive and Procedural Gaps in International Humanitarian Law.

Topic 4 - Theme: Equality, Justice and Secularism

Many Codes to Rule the Many: Examine the Constitutional Debate Surrounding India's Recent Push for a Uniform Civil Code, in Light of Various UCC Implementations (upcoming and pre-existing), Across the States of India.

Topic 5 - Theme: Gender Justice and Privacy

The Conflict Between Self-Identification and Identity Policing Under the Transgender Persons (Protection of Rights) Amendment Act, 2026: Analyse the Concerns of Breach of Privacy, Exploitation and Hyper-Surveillance in the Indian Paradigm by Comparing the Status Quo Across Countries.

Competition Rules

Outlined below are the Competition Rules. These Rules are binding and may be modified at the discretion of the Organizing Committee. Participants are expected to adhere to these rules. Any violations could result in disqualification or deductions, as deemed appropriate by the Organizers.

- All submissions will undergo a strict online plagiarism check.
- Special consideration will be placed upon the coherence of the essay, quality of analysis, quality of arguments and the depth of research and quality of literature cited.
- In case of any dispute, the decision of the Professor incharge and student editors will be final.
- It is the responsibility of each participant to ensure that the .doc/.docx file of the submission can be opened legibly with Google Docs/Microsoft Word.
- In addition to the word document, participants are also required to submit their entries in PDF format.
- Team Code for submission will be sent after the registration deadline elapses. Kindly do not contact the organizing committee regarding the team code before then.
- Submission of the essays will take place via the following Google Form. (or access it here, https://forms.gle/zvoEzQhKn9W8Ecj67)

Eligibility & Timeline

Eligibility

Open to students across all years pursuing their 5-year integrated law course/3-year LL.B. course/LL.M. from any recognized university in India and equivalent law degree abroad, for the academic year of 2026-2027, to be eligible to participate in the competition. Co-authorship upto two authors is permitted.

Timeline

November 15th, 2026	Registration Deadline
December 26th, 2026	Submission Deadline
First week of February	Declaration of Results

Submission & Formatting Guidelines

- Language: English
- Font Size: 12
- Line Spacing: 1.5
- Paper Size: A4
- Font: Times New Roman
- Alignment: Justified
- Margin: One inch on all side
- Citation Style: 5th Edition OSCOLA
- Citation Font Size: 10
- Citation Spacing: 1.0
- Citation Font: Times New Roman
- Word Limit: 5000 words (inclusive of footnotes)

- Submissions must be original and unpublished works of the author/s. Plagiarism over 15% will result in automatic disqualification.

- Use of artificial intelligence to write or rephrase words will result in disqualification.

- Title of the submission document must be the Team Code assigned to the participant.

- Participants must not disclose their names or any identifying information in their submission document.

- If such details are found, the submission will be rejected and disqualified.

Prizes & Registration Details

1st Prize - Rs. 20,000

2nd Prize - Rs. 15,000

3rd Prize - Rs. 10,000

Consolation Prize 1 - Rs. 7,500

Consolation Prize 2 - Rs. 7,500

Participants must register via this form:

https://forms.gle/4xBUUeF6gcyHfv8e6

Registration fee shall be as follows:
Single Authorship: ₹100 | Co-Authorship: ₹150

The registration fee shall be non-refundable.

Payment Details

Name: MAGAZINE COMMITTEE GLC MUMBAI.

Account Number: 00000036022568212

IFSC Code: SBIN0004283

Disclaimer

The Magazine Committee reserves the right to summarily reject or return the submission to the author without feedback for non-compliance with the following submission guidelines.

The ideas/views of the author expressed and published in the essay are respective views of the authors. The Magazine Committee shall not be held responsible or accountable for the opinion expressed by the author of the essay



Thank You!

For enquiries mail us at
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Or contact

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